

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 3/2012

in

Petition No. 121/2010

Coram: 1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri M.Deena Dayalan, Member

[Date of Hearing: 16.2.2012]

[Date of Order: 27.2.2012]

In the matter of

Petition for review of order dated 30.11.2011 passed by the Commission in P.No. 121/2010 regarding approval of generation tariff of Rangit HE Power Station for the period from 1.4.2009 to 31.3.2014.

And in the matter of

NHPC Ltd., Faridabad

...Petitioner

Vs

1. West Bengal State Electricity Distribution Company Ltd., Kolkata
 2. Damodar Valley Corporation, Kolkata.
 3. Jharkhand State Electricity Board, Jharkhand
 4. Bihar State Electricity Board, Patna
 5. Department of Power, Government of Sikkim, Gangtok
- ...Respondents

Parties present:

1. Shri R.Raina, NHPC
2. Shri Amrik Singh, NHPC
3. Shri S.K.Meena, NHPC

ORDER

This application has been made by the petitioner, NHPC Ltd., for review of order dated 30.11.2011 in Petition No. 121/2010, whereby the Commission had determined the tariff of Rangit Hydro Electric Power Station (hereinafter



referred to as the "generating station") for the period 2009-14. The petitioner has sought review of the said order dated 30.11.2011 on the following issues, namely –

- (a) Error in calculation of Return on Equity (ROE);
- (b) Error in calculation of Depreciation; and
- (c) Errors in the calculation of O&M Expenses.

2. Heard the representative of the petitioner on the issues raised at paragraph 1 above. Admit. Issue notice.

3. The petitioner is directed to serve copy of the application for review on the respondents, latest by 29.2.2012. The respondents may file their replies on or before 9.3.2012 with advance copy to the petitioner, who shall file its rejoinder, if any, by 16.3.2012.

4. Matter to be listed for hearing on 22.3.2012.

Sd/-

[M.DEENA DAYALAN]
MEMBER

Sd/-

[S.JAYARAMAN]
MEMBER

Sd/-

[DR. PRAMOD DEO]
CHAIRPERSON

